

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 130

CP (IB) No. 328/Chd/Hry/2023

IN THE MATTER OF:

HICSA Event Management Pvt. Ltd. ...

Petitioner

Under Section: 59, IBC 2016

Order delivered on 18.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 19.08.2024.

Sd/-
Court Officer